

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

105. IA/1652/2024 IN C.P. (IB)/1236(MB)2020

IN THE MATTER OF

Shapoorji Pallonji Finance Private Limited

VS

Rajesh Construction Company Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 15.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Mr. Viraj Parikh (PH)

For the Respondent:

---

**ORDER**

**I.A. 1652/2024**

Adjourned to **03.05.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)